

(b) to (d) Energy Efficiency Services Ltd. (EESL) will be a joint venture company with equity participation of 25% each from its promoters viz., the National Thermal Power Corporation (NTPC), Power Grid Corporation of India Ltd. (PGCIL), Rural Electrification Corporation Ltd. (REC) and Power Finance Corporation (PFC). It will provide implementation leadership in the area of Energy efficiency and undertake implementation of energy efficiency schemes.

It will, therefore, act as an Energy Service company for certain schemes, as a Consultancy Organization for CDM projects for demand side management and in the industrial sector and as a resource centre for training and capacity building of "utilities and other stakeholders. A consolidated business plan has been prepared taking into account the above role of EESL which indicates the economic viability of the company based on aforementioned schemes and with a projected Internal Rate of Return (IRR) of 22%.

Projects under RGGVY in Kerala

2536.SHRI A. VIJAYARAGHAVAN: Will the Minister of POWER be pleased to state:

(a) whether the Rural Electrification Corporation Ltd. had sanctioned/in principle approved, project proposals for electrification of rural areas in various districts of Kerala under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);

(b) if so, the details, including the present status, of the above proposals;

(c) whether any of these proposals have been shifted to 2nd phase of Eleventh Five Year Plan;

(d) if so, the reasons therefor;

(e) the details of the positive steps to be taken to issue sanction for implementation of the scheme during 2009-10; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) to (f) The status of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) projects sanctioned under 10th Plan and identified under Phase-II of 11th Plan of Kerala is given in the Statement (See below). As on 01-07-2009 for 1 DPR for 1 district covering 23799 rural households including 17834 BPL households has been sanctioned at an estimated cost of Rs. 19.75 crores for the State of Kerala during X Plan. The contract has been awarded at an awarded cost of Rs.19.95 crores. 13 Projects of Kerala are kept in Phase-II of the 11th Plan as they will high cost compared to benchmark cost under RGGVY. An amount of Rs.26.36 crores has been released to the State. So far 11,625 BPL household connections have been released in the State of Kerala under RGGVY.

Statement

Status of RGGVY projects in Kerala

Sl.No.	Name of State & District(s)	Name of Implementing Agency	Total Cost of Project (Rs. Lakh)	Status of Processing
1	2	3	4	5
1	Idukki	KSEB	1975.95	Sanctioned
	Sub -Total (X Plan)		1975.95	
1	Kannur	KSEB		
2	Kasargod	KSEB		
3	Kozhikode	KSEB		
4	Malappuram	KSEB		
5	Palakkad	KSEB		
6	Wayanad	KSEB		
7	Thiruvananthapuram	KSEB		Identified for
8	Kollam	KSEB		phase II
9	Ernakulam	KSEB		
10	Thrissur	KSEB		
11	Kottayam	KSEB		
12	Alappuzha	KSEB		
13	Pathanamthitta	KSEB		
13	Sub -Total (XI Plan Phase-II)			
14	Total (Kerala)			

Allocation of power to Andhra Pradesh

2537.SHRI NANDAMURI HARIKRISHNA:

SHRI M.V. MYSURA REDDY:

Will the Minister of POWER be pleased to state:

(a) whether the Andhra Pradesh Government has requested that power generated through Phase-II of Simhadri Power Station may be allocated to the State, in view of severe shortage of power in the State;

(b) if so, whether it is a fact that the Ministry has rejected the request so made; and

(c) if so, the reasons therefor?